

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3889
ANSWERED ON:24.08.2004
CONSTITUTION OF CONSULTATIVE COMMITTEE FOR VAMBAY
Gadakh Shri Tukaram Gangadhar

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether any proposal for constitution of consultative Committee for VAMBAY, Nirmal Bharat is under consideration of the Government;
- (b) if so, the details thereof;
- (c) the manner in which a Member of Parliament can contribute in this Committee;
- (d) whether he can nominate any person from his constituency in this Committee to see that the projects under these schemes are implemented properly;
- (e) if so, the details thereof;
- (f) whether any District-wise Committee will be formed; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(g): There is no proposal for constitution of any consultative Committee under VAMBAY. However, for monitoring of the implementation of VAMBAY Scheme, State Level Coordination Committees (SLCCs) are formed vide this Ministry's order dated 20.11.2003. A copy of the same is annexed.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY OF THE LOK SABHA USQ.NO. 3889 FOR 24.08.2004.

No. N-11017/1/2003-UPA-III (VAM)
Government of India
Ministry of Urban Development & Poverty Alleviation

(Department of Urban Employment & Poverty Alleviation)

Nirman Bhawan, New Delhi
Dated the 20th November, 2003

ORDER

Sub: Formation of State Level Coordination Committee to monitor the implementation of projects under Valmiki Ambedkar Awas Yojana (VAMBAY).

In supersession of this Ministry's Order No. O-11011/24/2002-CAM dt. 3rd June 2002 on the above subject, it has now been decided that a State Level Coordination Committee (SLCC) will be constituted for each State/U.T. under the Chairmanship of the Principal Secretary/Secretary/Administrator of the concerned State Government/UT Administration with the following composition:-

1. Principal Secretary/Secretary/Administrator of the concerned State Government/UT Administration - Chairman.
2. Head of the Nodal/Implementing Agency - Member
3. One officer of the Ministry of Urban Development & Poverty Alleviation - Member
4. Two non-official members representing Social Workers/NGOs/Urban Local Bodies/Local persons of prominence etc. to be nominated by Minister for Urban Development & Poverty Alleviation - Members
5. Regional Chief of HUDCO - Member-
Secretary/Convener

FUNCTIONS OF STATE LEVEL COORDINATION COMMITTEE:

The State Level Coordination Committee may, inter-alia, look into the following aspects:-

- (a) Progress of implementation of VAMBAY.
- (b) Quality of constructions, transparency and speedy implementation of the schemes.
- (c) Undertake site visits and submit feed back on the site visit.
- (d) Follow-up action with Implementing Agencies.
- (e) Recommend any changes/modifications in the scheme.
- (f) Any other issue that may be referred to it by the Ministry of Urban Development & Poverty Alleviation (Deptt. of Urban Employment & Poverty Alleviation).

The State Level Coordination Committee will function on the basis of the following guidelines:-

1. The State Level Coordination Committee may meet as frequently as necessary to facilitate meaningful monitoring of implementation of the scheme.
2. Agenda for the meeting duly approved by the Chairman will be circulated at least 10 days in advance and the minutes of the meeting of the committee shall be issued by Member Secretary/Convener after approval by Chairman.
3. Meetings may normally be held at the Headquarters of State/UT. However, the committee may inspect construction sites when complaints about quality, eligibility of beneficiaries etc. are received by it.
4. Minutes of the meeting as well as special report if any, should be sent to the Ministry of Urban Development & Poverty Alleviation by the Member Secretary within fifteen days of holding the meeting.

OFFICIAL FACILITIES:

Member Secretary of the Committee shall provide office facilities and secretarial assistance for the purpose of holding the meeting and for the purpose of field visits.

Expenditure of the Committee shall be borne by HUDCO and they shall maintain a separate account for the purpose.

sd/-

(K.R. Mohan)
Under Secretary to Government of India
Tele.No. 2301 0185

To

1. Chief Secretaries of all States/Union Territories.
2. Housing Secretaries of all States/Union Territories.
3. CMD, HUDCO
4. Dr. P.S. Rana, Sr. Executive Director (Projects), HUDCO, Lodi Road, New Delhi.
5. PS to UDPAM.
6. PS to Secretary (UEPA)/PS to JS (H).